

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA  
UNSTARRED QUESTION NO.708  
TO BE ANSWERED ON 3<sup>RD</sup> DECEMBER, 2021

RATION TO DISABLED PERSONS

708 DR. L. HANUMANTHAI AH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of persons with disabilities who were provided ration under PDS during the COVID-19 pandemic; and
- (b) the number of persons with disabilities covered under PDS?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER  
AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)

---

(a) & (b): To minimize the food security hardships of around 80 crore National Food Security Act (NFSA) beneficiaries in the country during the time of COVID-19 crisis, the Pradhan Mantri Garib Kalyan Anna Yojana (PM-GKAY) was designed in such a manner to provide additional free of cost foodgrains at the scale of 5 kg per person per month to all such NFSA beneficiaries, over and above the regular foodgrain entitlements as per their Antyodaya Anna Yojana (AAY) or Priority Household (PHH) ration card issued under the Act. PMGKAY has been extended until March, 2022 with an overall expenditure of nearly Rs 2.60 lakh crore. Coverage for NFSA beneficiaries are around 80.00 Crore including disabled persons. However, no separate data base is maintained for disabled persons. However, to ensure that all such eligible persons are covered, Government of India, vide letter No.15-23/2020-NFSA dated 07.09.2020 has issued directions to all State Governments under Section 38 of the National Food Security Act, 2013.

\*\*\*\*\*